1

- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1704/85 for (a) and (b)]
- iII. (a) Fifteenth Annual Report and Accounts of the Bnarat Dynamics Limited. Hyderabad, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report, {Placed in Library, See No. LT—1700/65 for (a) and (b);
- (V) (a) Forty-first Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT—1701/85 for (a) and (b)].
- (V) (a) Forty-first Annual Report and Accounts of the Praga Tools Limited, Secunderabad, for the year 1984-85, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon,
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-1703/85 for (a) and (b)].

Notifications of the Ministry of Defence

SHRI SUKH RAM: Sir, I also beg to lay:—

A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence, under sub-section (3) of section 31 of the

- Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Act, 1982:—
 - (i) S. R. O. No. E-13, dated the 1st November, 1985, publishing the Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, Charge, lien or other interest in any Property) Rules 1985.
 - (ii) S.R.O. No. E-14, dated the 1st November, 198.i, publishing the Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Administration of Funds Rules, 1985.

[Placed in Library. See No. Li-1699/85 for (i) and (ii)].

- I. Report and Accounts (1984-85) of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair and Related Papers.
- II. Report and Accounts (1983-84) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and Related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRON-MENT AND FOREST (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Eighth Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1984-85 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government of the working of the Corporation.